

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY 400614

O.A.NO.92/87

Ms. Vaishali P. Joshi
C/o. Shri G S Walia
89/10 Western Railway Staff Colony
Matunga Road
Bombay 400019

Applicant

V/s.

1. Union of India
through General Manager
Central Railway
Bombay VT
2. Chief Personnel Officer
Central Railway
Bombay VT
3. Chairman
Railway Recruitment Board
Bombay Divisional Office
Bombay Central
Bombay 400008

Respondents

Coram : Hon'ble Vice Chairman B C Gadgil
Hon'ble Member(A) L H A Rego

Appearance:

Shri G S Walia
Advocate
for the applicant

Shri S R Singh
Assistant Personnel Officer
for the respondents

ORAL JUDGMENT
(PER: B C Gadgil, Vice Chairman)

DATE : 12.4.1988

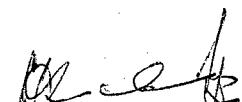
Mr. G S Walia, Advocate, for the applicant. Mr. S R Singh, Assistant Personnel Officer (Store & Medical), Central Railway, Bomay, for the respondents. He has to-day produced a copy of the Office Order No. 22/1988 dated 11.4.1988 which shows that the applicant has been appointed as Junior Clerk from 21.4.86 on regular basis. A copy of the said office order is taken on record and a copy of the same is also given to Mr. Walia.

In view of this position Mr. Walia and also Mr. Singh state that the application does not survive.

PLH

The application is, therefore, disposed as not surviving.

Parties to bear their own costs.


12-4-88
(L H A Rego)
Member(A)


(B C Gadgil)
Vice Chairman